NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 162 of 2017 in C.P. No. 41/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

Name of the Company:

Vadilal Marketing Pvt. Ltd.

Vadilal International Pvt Ltd. & Ors.

Section of the Companies Act:

Section 241-242 of the Companies Act, 2013

REPRESENTATION

SIGNATURE

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

Dri. Respondt

PAVANS GODIAWAYA ADVOCATE SANDERP SINGHT ADVOCATE

RESPONDENTS? Mullimath No. 2,4,5

3 Raheel Padel

Advocate apparement

Respondent

ORDER

Learned Advocate Mr. Parth Contractor present for Applicant/Original Respondents no. 2, 4 and 5. Learned Advocate Mr. Sandeep Singhi present for Original Respondents. Learned Advocate Mr. Pavan Godiawala present for Original Respondents. Learned Advocate Mr. Raheel Patel present for Original Respondent.

At request of Learned Counsel for Applicant, list the matter on 19.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of July, 2017.